

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-20/1999/9178 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the 31<sup>st</sup> October, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/620/E dated 20.10.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.10.2022 with station leave permission from the evening of 20.10.2022 till the morning of 26.10.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2 Chandmari, Guwahati-3 and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati-3 would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/1999/9179-80-81/dated 31.10.22**

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**